

REPORT OF THE COMMITTEE ON HOME AFFAIRS

SHRI RAJNI RANJAN SAHU (Bihar)
Madam, I present the Twenty-fifth Report (in English and Hindi) of the Committee on Home Affairs on the Criminal law (Second Amendment) Bill, 1995.

REPORT OF THE STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

SHRI V. NARAYANASAMY (Pondicherry): Madam, I lay on the Table a copy (in English and Hindi) of the Twentieth Report of the Standing Committee on Petroleum and Chemicals on action taken by Government on the recommendations contained in the Ninth Report of the Committee (Tenth Lok Sabha) on "Pricing of Petroleum Products." (Interruptions)

THE DEPUTY CHAIRMAN: The House is adjourned till 2 o'clock.

The House then adjourned at three minutes past twelve of the clock.

The House met at two of the clock, THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) in the Chair

श्री मोहम्मद अफ़जल उर्फ़ मीम अफ़जल (उत्तर प्रदेश) : 60,000 करोड़ रुपए का इसके अंदर घपला है। जब तक मिनिस्टर साहब का इस्तीफा नहीं होगा और हाऊस कमेटी नहीं बनेगी, हाऊस नहीं चल सकता है।...(व्यवधान)...

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): संचार मंत्री कहाँ हैं ?...(व्यवधान)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): If you speak one by one I will give a chance to everybody. (Interruptions)

DR. BIPLAB DASGUPTA (West Bengal): A House Committee should be set up. (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Kindly take your

seat. (Interruptions) Now the point is..... (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): We want a House Committee. (Interruptions)

प्रो.विजय कुमार मल्होत्रा (दिल्ली) : 60,000 करोड़...(व्यवधान)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Kindly go back to your seats. (Interruptions) The issue you are raising can be raised before the hon. Deputy Chairman. She will decide this matter. (Interruptions)

SHRI SATYA PRAKASH MALAVIYA: You are in the Chair, you decide. (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Nothing will go on record. (Interruptions)

SHRI M.A. BABY:"

SHRI SATISH AGARWAL:

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You can raise this from your seat. There is a procedure. (Interruptions) According to the procedure, you have to raise it from your seats..... (Interruptions) Go back to your seats..... (Interruptions) Kindly go to your seat. (Interruptions) Kindly take your seats (Interruptions) If you want to raise any issue, you raise it from your seats (Interruptions) Now I am going to ask the hon. Home Minister to speak on the Statutory Resolution on Uttar Pradesh..... (Interruptions) Please go to your seats..... (Interruptions) This is not fair (Interruptions) Kindly go to your seats. There is a procedure for whatever you want to say (Interruptions) Kindly do not stall the proceedings of the House like this (Interruptions) You write to the Chairman, he will decide the issue (Interruptions) kindly go to your seats.

MD. SALIM (West Bengal): The Government has nothing to say (Interruptions)

THE VICE-CHAIRMAN (SHRI V.

*Not recorded.